## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA No. 1077 of 2018 in DFR No. 2671 of 2018

Dated: 23<sup>rd</sup> August, 2018

In the matter of :

M/s. Alles Solar Private Limited.... Appellant(s)VersusVersusBangalore Electricity Supply Company Limited & Ors..... Respondent(s)

## <u>ORDER</u>

The Bench did not assemble today. Hence, list the matter on 30.08.2018.

**PS/Court Master** 

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